

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 102/2015
RT CP NO. 100/Chd/CHD/2017**

M/s. Fullerton India Credit Co. Ltd.Petitioner

Versus.

M/s BHC Lab Pvt. Ltd. and others.Respondents

Present: None.

As per office report, no information/documents have been filed by the petitioner. The office has reported that copy of order dated 24.03.2017 was not sent to the counsel for the petitioner. In the interest of justice, the matter now be listed on 19.07.2017 and notice of hearing be sent forthwith to the learned counsel for the petitioner for further proceeding by Speed Post.

—sd/-

(~~Justice~~ R.P.Nagrath)
Member (Judicial)

✓ July 04, 2017.
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